

SHRI K. C. REDDY: West Bengal and U. P. made provisions in their budgets as follows:—

In 1951-52 West Bengal made provision for 25 lakhs of rupees.

In 1951-52 U. P. made provision for Rs. 90.35 lakhs.

But in December 1951, as I have already indicated, the reply was in the negative.

PROF. G. RANGA: Is it still open to some of these States to come in and become partners in this?

SHRI K. C. REDDY: There is no such proposal at present.

SHRI J. R. KAPOOR: Is it running to its full capacity now and is it finding a ready market for its products? Some time back there were huge accumulations of its products.

SHRI K. C. REDDY: The Factory is trying to work to its maximum capacity which is about 960 tons per day. The present output is in the neighbourhood of 800 tons per day. So it will take a little more time to reach the maximum capacity. As regards the marketing of the products, all the quantity that is being produced is finding a market.

SHRI GOVINDA REDDY: May I know why the States in a body refused to come in?

MR. CHAIRMAN: No general strike there.

SHRI K. C. REDDY: There was no organized strike on behalf of the States. That much I can say.

COMMUNITY PROJECTS IN BOMBAY STATE

*359. SHRIMATI VIOLET ALVA: Will the Minister for PLANNING be pleased to state the number of community projects in the State of Bombay with the names of places where they are to be executed?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): Statement giving the required information is placed on the Table of the House.

STATEMENT

1952-53—

Four Projects and one Development Block. (Already under execution)

1. Mehsana District (Vijaypur-Kaolo Tehsils).
2. Kolhapur District (Karneer-Panhala Tehsils).
3. Thana—Kolaba District (Kalyan-Karjat-Khalapur Tehsils).
4. Belgaum District (Hukkeri-Gokak Tehsils).
5. Sabarakantha District—one Development Block.

1953-54—

Six Development Blocks. (To be executed from 2nd October 1953.)

1. Vallia Mahal and some villages in Jhagdia Taluk—Broach District.
2. Kalol—Panchmahals District.
3. Mandangad and some villages in Dapoli Taluk in Ratnagiri District.
4. Baglan in Nasik District.
5. Shahada in West Khandesh.
6. Indi in Bijapur District.

SHRIMATI VIOLET ALVA: May I know if any place was suggested by the Bombay Government in the Karwar District? If so, the reasons and the name of that place.

SHRI J. S. L. HATHI: Kumta in Karwar District was suggested.

MR. CHAIRMAN: The reasons for the suggestion?

SHRI C. G. K. REDDY: For suggestion or rejection?

MR. CHAIRMAN: Suggestion first.

SHRI J. S. L. HATHI: The reasons were generally that the area was backward, that there was large scope for

reclaiming waste lands, that the area had an assured rainfall, etc.

SHRI D. NARAYAN: How many of these projects in Bombay State have got Government officials and Project Officers and Deputy Officers and how many are social workers out of them?

SHRI J. S. L. HATHI: The work of the project is to start from 2nd October 1953. These were the new projects that have been mentioned.

SHRI D. NARAYAN: Have any Project Officers been appointed yet?

SHRI J. S. L. HATHI: Yes, but for those projects which began in 1952-53. The other projects mentioned for 1953-54 will start functioning from the 2nd October 1953.

SHRI D. NARAYAN: I wanted to know how many of these Project Officers are officials and how many are non-officials from Bombay State.

SHRI C. G. K. REDDY: Congressmen?

SHRI J. S. L. HATHI: In Bombay State, so far as my information goes, one Assistant Project Officer is a non-official and the others are official. These people were taken up, trained and then appointed.

SHRI D. NARAYAN: How many Deputy Project Officers?

SHRI J. S. L. HATHI: I said that one is a non-official, as far as I know.

SHRI S. MAHANTY: What particular experience has this gentleman in this line?

SHRI J. S. L. HATHI: He was trained at the Centre here.

PROF. G. RANGA: He must have had some previous experience in the social and public aspects.

SHRI J. S. L. HATHI: After selection, he was trained.

PROF. G. RANGA: The training is practically nothing, it is only for three or six months.

SHRI J. S. L. HATHI: After the selection, they are given training at the Centre at Nilokheri. Before that, they had some experience.

SHRI C. G. K. REDDY: What was the experience?

(No reply.)

SHRI V. K. DHAGE: Sir, does the Government appoint any Advisory Committees with regard to the community projects?

SHRI J. S. L. HATHI: Yes, Sir, they do appoint.

SHRI V. K. DHAGE: Who are appointed on these Advisory Committees, Sir?

SHRI J. S. L. HATHI: That is left to the State Governments.

SHRI V. K. DHAGE: Are Members of Parliament associated with these Advisory Committees?

SHRI C. G. K. REDDY: No.

SHRI J. S. L. HATHI: Generally they are required to take up on the Advisory Committees Members of the State Legislature, Members of Parliament and also other people from the local area who could devote time and work for these projects.

SHRI V. K. DHAGE: Has any such thing been done in Bombay or in any other State?

SHRI J. S. L. HATHI: I think Advisory Committees are appointed in each State.

SHRI BASAPPA SHETTY: Is the Chairman of the Advisory Committee paid by the State Government and, if so, how much?

SHRI J. S. L. HATHI: I think, Sir, generally the Collector or the Development Commissioner is the Chairman of the Committee, but it differs from State to State.